

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) Yes, Sir.

(b) and (c) The Site Selection Committee has studied the suitability of the various possible sites suggested by the Government of Rajasthan for the one gas-based fertilizer plant proposed to be set up in that state. Sawai Madhopur is one of these sites. The report of the Committee has been received and appraised by the Government. The studies from environmental angle are in progress. A decision on the exact location of the gas-based fertilizer plant in Rajasthan is expected to be taken soon.

**Theft of platinum from the Rashtriya Chemical and Fertilizers Ltd**

1099. SHRI RAMCHANDRA BHARADWAJ: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that platinum valued at more than Rs. 70 lakh was stolen from the Rashtriya Chemicals and Fertilizers Limited in August, 1982;

(b) whether the investigation into the theft of platinum has since been completed and if so, with what results; and

(c) whether any arrests have been made in this connection; and

(d) if so, what are the details in this regard?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) Platinum worth approximately Rs. 70 lakhs was stolen from Rashtriya Chemicals and Fertilizers Ltd. in August, 1982.

(b) The police investigations are in progress.

(c) No, Sir.

(d) Question does not arise.

**List of key essential medicines**

1100. SHRI SYED SHAHABUDDIN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the list of key essential medicines for use in the Tropics prepared by the W. H. O.;

(b) the annual demand for each of these medicines with the installed production capacity in the country; and

(c) whether there have been imports during the last three years, if so, what are the quantities imported"

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) Government are not aware of any separate list for use in the tropics, of key essential drugs prepared by the World Health Organisation.

(b) and (c) Does not arise.

1101. [Transferred to the 22nd October, 1982.]

**Paradeep fertilizer plant**

1102. SHRI SHYAM SUNDAR MOHAPATRA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the time by when the Fertilizer plant at Paradeep is likely to start functioning;

(b) the details of progress made so far in this regard; and

(c) the quantum of foreign fertilizer still coming to India?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) The Paradeep Project will be completed in two stages. The commercial production is likely to start in stage-I in early 1988 and in stage -II by the end of 1988.

(b) A new public sector undertaking, known as Paradeep Phosphates Ltd., has been incorporated to implement the Paradeep fertilizer Project. The Managing Director and the Board of Directors of the Company have been appointed. Steps are being taken, for recruitment of key personnel, acquisition of land, site preparation, etc. An Industrial Licence has been issued on 19th June, 1982 to Paradeep Phosphates Ltd. for the manufacture of Di-ammonium Phosphate, Phosphoric Acid and Sulphuric Acid. The major contract for setting up of the Di-ammonium Phosphate plant has also been awarded.

(c) In the year 1981-82, 10.54 lakh tonnes of Nitrogenous Fertilizers, 3.43 lakh tonnes of Phosphatic Fertilizers and 6.44 lakh tonnes of Potassic Fertilizers were imported in the country.

#### Stock of chemical fertilizer

1103. SHRI SURENDRA MOHAN:

SHRI BISWA GOSWAMI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the stock of chemical fertilizer in the country as on 1st April, 1982;

(b) the estimated production during 1982-83;

(c) the estimated consumption during 1982-83;

(d) the optimum size of buffer Stock maintained by the manufacturers/distributors; and

(e) whether any import of fertilizer is under consideration during the current year and if so, the quantity envisaged and the reasons therefor?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT

SATHE): (a) The requisite information is given below:—

Stocks as 01/1-4-1982

(i) Stocks with the manufacturers (N-j-Pj) — About 7 lakh tonnes

(ii) Stocks with the Pool under the Ministry of Agriculture (N\*+P-f-K) - 13.37 lakh tonnes

(b) The target of production for 1982-83 is 36 lakh tonnes of Nitrogen and 10 lakh tonnes of P<sub>2</sub>O<sub>5</sub>.

(c) The target of consumption for 1982-83 is 72.04 lakh tonnes (N+P-f-K).

(d) The manufacturers and distributors do not do any planned buffer stocking. However, they maintain certain operational stocks with a view to keeping the supply line uninterrupted.

(e) Imports are arranged to fill the gap between demand and indigenous availability of fertilizers. It is not desirable in the public interest to disclose the quantity of imports to be made in the current year.

#### टेलीफोन उपभोक्ताओं को रिबेट का विधा जाना

1104. श्री जगदम्बी प्रसाद धावत :  
क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार टेलीफोन उपभोक्ताओं को उस धनराशि के लिये जिसमें उपकरण खराब रहे हैं, किराये में रिबेट देने और गलत नम्बर मिलाने का मुआवजा देने के प्रयोजन से फ्री काल की संख्या बढ़ाने का विचार रखती है; और

(ख) यदि हाँ, तो सरकार ने इस मामले में क्या कार्यवाही की है?